

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

12

C.P No. 01/(MAH)/2016  
MA 157/2017

CORAM:

Present:

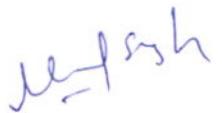
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: ICICI Bank Limited  
V/s.  
Innoventive Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
12	Dhiman Shah	IRP	
	Ameya Gokhale	Advocate for Respondent	
	Meghna Rajadhyaksha	"	
	Uman Singh	"	

Nirav Shah { Advocate for  
a/o. Amij Jaiswal { Applicant  
i/b Little & Co MS/EDL



ORDER  
MA 157 in CP No. 01/ I&BP/NCLT/MB/MAH/2016

For having the parties likely to come for an arrangement in between them,  
list this matter for reporting Settlement on 11.8.2017.

: 2 :

MA 157 in CP 01/I&BP/NCLT/MAH/2016

As per the direction of this Bench, the Insolvency Resolution Professional is present before this Bench. Since the IRP has already complied with the directions of this Bench, we do not require him to be present in person before this Bench hereafter.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASHKUMAR**  
Member (Judicial)